

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

**NOTIFICATION**  
**Srinagar, 19<sup>th</sup> September, 2024**

*1*

**S.O 479.**— In exercise of powers conferred by section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 and in supersession to notification S.O 246 of 2023 dated 04-05-2023 and in partial modification of notification S.O 389 of 2020 dated 17-12-2020, S.O 451 of 2022 dated 21-09-2022 and S.O. 510 of 2023 dated 05-10-2023, the Government hereby appoints on deputation the Presiding Officers of the following Courts as Principal Magistrates for the Juvenile Justice Boards shown against each in addition to their own assignments till further orders:

| <b>S. No.</b> | <b>Name of the Court</b>                      | <b>Name of the Juvenile Justice Board</b>               |
|---------------|---|---|
| 1             | Sub Registrar, Srinagar                       | Principal Magistrate Juvenile Justice Board, Srinagar   |
| 2             | Sub Judge/Special Mobile Magistrate, Anantnag | Principal Magistrate Juvenile Justice Board, Anantnag.  |
| 3             | Chief Judicial Magistrate, Shopian            | Principal Magistrate Juvenile Justice Board, Shopian.   |
| 4             | Chief Judicial Magistrate, Pulwama            | Principal Magistrate Juvenile Justice Board, Pulwama.   |
| 5             | Sub-Judge, Baramulla                          | Principal Magistrate Juvenile Justice Board, Baramulla. |
| 6             | Munsiff, Budgam                               | Principal Magistrate Juvenile Justice Board, Budgam     |
| 7             | Sub Judge/Special Mobile Magistrate, Rajouri  | Principal Magistrate Juvenile Justice Board, Rajouri.   |

|   |                  |   |
|---|------------------|---|
| 8 | Sub Judge, Katra | Principal Magistrate Juvenile Justice Board, Reasi. |
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By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated.19-09-2024.

No: Law-Jud/8/2022-10.

**Copy to the:**

1. Ld. Advocate General, J&K, Srinagar.
2. Principal Secretary to Hon'ble Lt. Governor, J&K.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner Secretary to Government, General Administration Department.
5. Secretary to Government, Social Welfare Department.
6. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Srinagar. This is with reference to his letter No. 418812/RG/GS dated 13-09-2023.
7. All concerned Deputy Commissioners.
8. Director, Archaeology, Archives and Museums, J&K, Srinagar.
9. All concerned Judicial Officers.
10. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
11. In-charge Website, Department of Law, Justice & PA.
12. S.O Section, Department of LJ&PA (w. 7. s.c).
13. Concerned file.

*Binny Kumar*  
19.09.2024

**(Binny Kumar)**  
**Assistant Legal Remembrancer**